

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s P.V.K.ENGINEERS
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	P.V.K.ENGINEERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12/06/1991
3.	Authority under which corporate debtor is incorporated /registered	Register of Companies (ROC) - Hyderabad
4.	U29219TG1991PTC012787	U29219TG1991PTC012787
5.	Address of the registered office and principal office (if any) of corporate debtor	8-3-293/B2/A/270/R/A/1PLOT NO. 270 E/A JUBILEEHILLS HYDERABAD ANDHRA PRADESH TG 500033 INDIA
6.	Date of closure of Insolvency Resolution Process	09-06-2022
7.	Liquidation commencement date of corporate debtor	09-06-2022 (However, Copy made available on 13-06-2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mummaneni Vazra Laxmi IBBI/PA-001/IP-P00919/2017-2018/11526
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. G-2, ENCEE Residency, Nagarjuna Nagar Colony, Yellarreddyguda, Hyderabad – 500073 Email id: emailtolak@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No.107, V.V.Vintage Residency, Somajiguda, Hyderabad-500082 Email id: emailtolak@gmail.com
11.	Last date for submission of claims	13-07-2022

Notice is hereby given that the National Company Law Tribunal Hyderabad has ordered the commencement of liquidation of the M/s. P.V.K.ENGINEERS PRIVATE LIMITED on 09-06-2022 (However, order made available on 13-06-2022).

The stakeholders of M/s P.V.K.ENGINEERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 13-07-2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All others may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 15-06-2022

Place: Hyderabad


Mummaneni Vazra Laxmi
Liquidator